

**GOVERNMENT OF INDIA  
MINISTRY OF CULTURE**

**LOK SABHA  
UNSTARRED QUESTION NO.1617  
ANSWERED ON 10.03.2025**

**SCHEME FOR YOUNG ARTISTS**

**1617. SHRI SAUMITRA KHAN:**

Will the **MINISTER OF CULTURE** be pleased to state:

- (a) whether the Government has any project/scheme/scholarship to support young artists specialising in various cultural fields such as classical dance forms, indigenous artwork and other traditional art-forms;
- (b) if so, the details of the total number of beneficiaries of such schemes/scholarships during the last five years, State-wise, especially in West Bengal State;
- (c) the details of the total amount of funds allocated and utilised for the purposes of providing scholarships to such young artists during the last five years, State-wise, especially in West Bengal State;
- (d) the details of the recognised cultural activities for which young artists are given scholarships, State-wise, especially from West Bengal State; and
- (e) whether the Government has considered recognising more cultural activities under such schemes/scholarships, if so, the details of the same especially those from West Bengal State?

**ANSWER**

**MINISTER OF CULTURE AND TOURISM  
(SHRI GAJENDRA SINGH SHEKHAWAT)**

- (a) Yes sir. The Ministry of Culture is implementing a financial grant Scheme by the name of 'Scholarships to Young Artists in Different Cultural Fields (SYA)' to support young artists specialising in various cultural fields such as classical dance forms, indigenous artwork and other traditional art-forms for undergoing advanced training in their respective fields. Under this scheme component, a Scholarship of Rs. 5,000/- per month is provided upto a maximum of 400 Scholars for a period of 02 years in four equal six monthly instalments. The selected scholars should be in the age group of 18 years to 25 years and have been undergoing training under any Guru or Institution for a minimum of 5 years. The Scholars are selected on the basis of their performance in a personal interview / interaction before an Expert Committee constituted by the Ministry.
- (b) The State-wise details regarding the total number of beneficiaries selected across the country, including the State of West Bengal, under the 'Scheme of Scholarship to Young Artists in Different Cultural Fields' during the last five years are given at **Annexure-I**.

(c) Ministry of Culture is administering, *inter-alia*, a Central Sector Scheme by the name of 'Scheme of Scholarship and Fellowship for Promotion of Art and Culture' of which 'Scholarships to Young Artists in different Cultural Fields' is one of the component. Funds are allocated for the said 'Scheme of Scholarship and Fellowship for Promotion of Art and Culture' having no separate state/component wise allocation of funds. Details of funds allocated under the said scheme during the last five years are given as under:-

Sl. No.	Financial Year	Funds Allocated (Rs. in crores)
1.	2019-20	12.30
2.	2020-21	15.83
3.	2021-22	21.25
4.	2022-23	23.68
5.	2023-24	16.22

The State-wise details of funds utilised across the country, including the State of West Bengal, under the 'Scheme of Scholarship to Young Artists in different Cultural Fields' during the last five years are given at **Annexure-II**.

(d) As per the guidelines of the 'Scheme of Scholarship to Young Artists in different Cultural Fields', the following are the recognised cultural activities/subjects/fields in which scholarship can be awarded:-

- (i) Indian Classical Music
- (ii) Indian Classical Dance/ Dance Music
- (iii) Theatre
- (iv) Visual Arts
- (v) Folk, Traditional and Indigenous Arts
- (vi) Light Classical Music

(e) No such proposal is under consideration of the Government.

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**Annexure-I**

Annexure referred to in reply to Part (b) of the Lok Sabha Unstarred Question No. 1617 due for answer on 10-03-2025

S.No.	State/UTs	No. of Scholarships				
		Batch Year 2017-18	Batch Year 2018-19	Batch Year 2019-20	Batch Year 2020-21	Batch Year 2021-22
1.	Andaman & Nicobar Islands	00	00	00	01	00
2.	Andhra Pradesh	02	06	03	02	03
3.	Arunachal Pradesh	02	04	01	00	02
4.	Assam	12	19	27	15	19
5.	Bihar	10	14	15	22	12
6.	Chhattisgarh	08	14	11	23	10
7.	Chandigarh	00	01	03	06	00
8.	Delhi	14	21	23	12	21
9.	Goa	01	01	02	02	00
10.	Gujarat	09	08	07	08	06
11.	Haryana	07	06	05	12	02
12.	Himachal Pradesh	01	01	00	02	02
13.	Jammu & Kashmir	02	06	01	06	01
14.	Jharkhand	01	05	08	04	08
15.	Karnataka	25	24	28	18	26
16.	Kerala	20	23	20	15	17
17.	Madhya Pradesh	28	35	26	46	39
18.	Maharashtra	26	42	41	28	28
19.	Manipur	09	09	08	07	17
20.	Meghalaya	00	00	00	00	00
21.	Mizoram	01	00	00	00	00
22.	Nagaland	00	00	00	00	00
23.	Odisha	22	22	25	26	36
24.	Puducherry	01	00	00	00	00
25.	Punjab	06	04	04	02	01
26.	Rajasthan	04	08	10	09	08
27.	Sikkim	00	01	01	01	00
28.	Tamil Nadu	10	08	18	10	09
29.	Telangana	05	02	04	02	03
30.	Tripura	01	01	02	01	04
31.	Uttar Pradesh	43	38	36	33	42
32.	Uttarakhand	07	01	04	04	05
33.	West Bengal	40	60	67	83	79
	<b>Total</b>	<b>317</b>	<b>384</b>	<b>400</b>	<b>400</b>	<b>400</b>

**Annexure-II**

Annexure referred to in reply to Part (c) of the Lok Sabha Unstarred Question No. 1617 due for answer on 10-03-2025

**(Rs. in lakh)**

Sl. No.	State/UT	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24
1.	Andaman & Nicobar	-	-	-	-	0.90
2.	Andhra Pradesh	6.00	6.30	6.00	0.90	2.70
3.	Arunachal Pradesh	1.80	2.40	2.40	0.30	1.50
4.	Assam	18.60	17.70	16.80	8.40	26.70
5.	Bihar	10.80	13.50	12.90	4.80	18.90
6.	Chandigarh	0.90	0.60	0.90	0.90	2.70
7.	Chhattisgarh	8.70	10.50	10.50	3.00	15.00
8.	NCT of Delhi	18.00	17.40	24.00	6.30	21.90
9.	Goa	0.60	1.20	1.20	0.60	1.80
10.	Gujarat	5.10	7.50	7.80	1.50	6.90
11.	Haryana	7.50	9.00	6.60	1.50	7.50
12.	Himachal Pradesh	1.20	2.40	1.20	-	1.20
13.	UT of Jammu & Kashmir	3.90	6.00	4.80	0.30	2.70
14.	UT of Ladakh	-	-	-	-	-
15.	Jharkhand	5.10	3.90	5.10	2.40	7.20
16.	Karnataka	18.90	31.50	24.00	9.00	29.10
17.	Kerala	15.60	27.30	22.20	6.00	21.30
18.	Madhya Pradesh	31.50	36.00	38.40	8.10	39.30
19.	Maharashtra	33.30	39.00	39.60	12.00	38.10
20.	Manipur	9.30	9.00	9.00	2.40	11.70
21.	Meghalaya	-	-	-	-	-
22.	Mizoram	0.30	0.30	0.30	-	-
23.	Nagaland	-	-	-	-	-
24.	Odisha	18.30	21.60	22.50	7.50	29.10
25.	Pondicherry	0.90	0.60	0.60	-	-
26.	Punjab	3.00	4.80	4.20	1.20	3.30
27.	Rajasthan	6.30	6.00	6.30	3.00	11.10
28.	Sikkim	-	0.30	0.60	0.30	0.90
29.	Tamil Nadu	6.30	7.80	11.10	5.40	15.30
30.	Telangana	1.20	3.90	3.60	0.90	3.90
31.	Tripura	1.20	0.90	0.90	0.60	3.00
32.	Uttarakhand	2.70	3.60	2.40	0.90	4.80
33.	Uttar Pradesh	39.60	40.20	45.90	10.50	40.20
34.	West Bengal	49.20	48.30	58.50	20.10	83.70
	<b>Total</b>	<b>325.80</b>	<b>379.50</b>	<b>390.30</b>	<b>118.80</b>	<b>452.40</b>